

[Translation]

Floods in Assam

4223. SHRI A.F. GOLAM OSMANI:
SHRI CHADA SURESH REDDY:

Will the PRIME MINISTER be pleased to state:

(a) whether the Government have assessed the loss of lives and crops due to the floods caused by rains in the upper region of Assam recently;

(b) if so, the details thereof;

(c) the amount of assistance sought by the State Government and being provided by the Union Government;

(d) whether the embankments broken in the State due to the floods last year have not been repaired so far due to paucity of funds; and

(e) if so, the amount sought by the State Government for repairing the embankments broken last year and the funds provided by the Union Government for the purpose?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL): (a) and (b) According to the information received from the Government of Assam 18 districts have been affected by heavy rains and floods in varying degrees during the first wave of floods which started from 10th June, 1998. As per preliminary assessment made by the State Government, these floods have taken a toll of 66 persons including 51 due to landslides and damaged about 0.82 lakh hectares of cropped area.

(c) Under the existing system, the State Government is required to undertake relief and rehabilitation measures in the wake of natural calamities out of the corpus of Calamity Relief Fund (CRF), which is contributed by the Central Government and the State Government in the ratio of 3:1. Central contribution is released in four equal quarterly instalments. Additional financial assistance is also provided from the National Fund for Calamity Relief (NFCR) in the wake of a Calamity of rare severity.

State of Assam has an allocation of Rs. 55.47 crore in the CRF for the year 1998-99 consisting of Central contribution of Rs. 41.60 crore and State contribution of Rs. 13.87 crore. Two quarterly instalments of Central

share of CRF amounting to Rs. 20.80 crore have already been released to the State Govt. No detailed Memorandum seeking additional assistance from the NFCF has been received so far.

(d) No such information has been received from the State Government.

(e) Ministry of Water Resources released a sum of Rs. 18.00 crore to the Government of Assam under Central loan assistance during 1997-98 for taking flood control measures in the Brahmaputra valley. During 1998-99, an allocation of Rs. 18.00 crore has been made for the same purpose.

[English]

Resources Mobilization By States

4224. SHRI D.S. AHIRE:
SHRI ASHOK NAMDEORAO MOHOL:

Will the PRIME MINISTER be pleased to state:

(a) whether several States have failed in mobilising the desired quantum of resources during the Eighth Five Year Plan causing stoppage in various development works and increased the financial burden on Union Government;

(b) if so, the details, thereof; and

(c) the action taken by the Government against those States which failed in mobilising the desired quantum of resources?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) to (c) As per the information supplied by the State Governments, many States have failed to mobilize resources as projected by them for the Eighth Five-Year Plan. Statewise data of major States is given in Statement. The failure in resources mobilization must have caused stoppage of various development works in the States. However, that has not increased the financial burden on the Union Government. The States which have failed in resources mobilization have been impressed upon the need for improving their resources mobilization efforts.

Statement**Projection and Realisation of States' Own Resources of major states during
the Eighth Five Year Plan at 1991-92 prices**

(Rs. Crore)

Sl. No.	States	Projection	Realization
1.	Andhra Pradesh	3365.02	2050.82
2.	Bihar	5051.84	-1685.05
3.	Goa	459.80	414.21
4.	Gujarat	7650.21	5857.07
5.	Haryana	3780.72	1731.83
6.	Karnataka	8108.51	7671.65
7.	Kerala	1520.03	3015.91
8.	Madhya Pradesh	5455.38	3744.83
9.	Maharashtra	13251.79	15690.82
10.	Orissa	3881.14	1100.50
11.	Punjab	-3344.57	728.21
12.	Rajasthan	5552.12	2412.17
13.	Tamil Nadu	1653.75	4037.39
14.	Uttar Pradesh	4456.87	2624.26
15.	West Bengal	3071.30	810.03
	Total	63913.91	50204.65